

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 10 of 2012 in
Appeal No. 89 of 2011

Dated : 21st December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant (s)

Versus

Chhattisgarh State Power Generation Co. Ltd. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.6

ORDER

(ON BEING MENTIONED)

On being mentioned, the matter is taken up.

A note has been presented and clarification has been given by the learned counsel for the Review Petitioner/Appellant as permitted by us in the Order dated 04.12.2012.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk